

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK S A B H A

UNSTARRED QUESTION No. 2013

TO BE ANSWERED ON THURSDAY, THE 10TH DECEMBER, 2015.

PRINT EDITION OF CONSTITUTION OF INDIA

2013. SHRIMATI MAUSAM NOOR:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is aware that the print editions of the "Constitution of India" as published by the Legislative Department of the Ministry of Law and Justice generally remain in short supply *vis-a-vis* public demand;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the remedial steps taken/being taken by the Government in this regard so as to ensure adequate availability thereof?

A N S W E R

**MINISTER OF LAW AND JUSTICE
(SHRI. D.V.SADANANDA GOWDA)**

- (a)to (c) The Legislative Department has time and again taken steps to publish the Constitution of India incorporating up to date amendments. The publication of the revised edition of the Constitution is generally considered as and when the copies of the current edition are sold out. The latest edition of the Constitution with up to date amendments is under publication and copies of the same will be available for sale with the Controller of Publications, Civil Lines, Delhi and Vidhi Sahitya Prakashan of this Department shortly.